

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.07.2021

ORDER NO. 86 of 2021 (Modified)

Hon'ble President is pleased to modify the roster order no. 86 of 2021 for CESTAT, Chandigarh from **05.07.2021** to **01.10.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 07.07.2021 to 09.07.2021 Afternoon	Sh. Ashok Jindal, Hon'ble Member (Judicial) and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 05.07.2021 to 06.07.2021 and from 12.07.2021 to 01.10.2021	Sh. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Matters

Note:

1. From 07.07.2021 to 09.07.2021, if Hon'ble Member (Judicial) is unavailable, Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the DB.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar